

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

(S)

APPLICATION NO.: _____

Applicant(s)

Respondent(s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

CP No. 41/2005 in OA No. 52/2002.

09.05.2007.

Mr. P. N. Jatti counsel for the applicant.
Mr. Sudeep Mathur proxy counsel for
Mr. Inderjeet Singh counsel for the respondents.

This case has been listed before the Deputy Registrar due to non availability of Division Bench. Be listed before the Hon'ble Division Bench on 25.05.2007.


(GURMIT SINGH)
DEPUTY REGISTRAR

P.C.P. No. 41/2006 in OA No. 52/2002.

25.05.2007.

Mr. P. N. Jatti counsel for the applicant.
Mr. Inderjeet Singh counsel for the respondents.

Learned Counsel for the applicant submits that the order passed by this Tribunal has been complied with. Accordingly, the CP stands dropped. Notices issued to the respondents are hereby discharged.


(TARSEM LAL)
ADMINISTRATIVE MEMBER

P.C.1


(KULDIP SINGH)
VICE CHAIRMAN

*Copy to
Adv.
EG 2
EG 3
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